

Dogri Bulletin from Jammu Radio

2135. SHRI BALDEV SINGH JASROTHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal lying with the Ministry for the increase of Dogri Bulletin for rural area from Jammu Radio; and

(b) whether the required strength of 6 persons is maintained in case of Dogri Unit?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir; there is no proposal to increase the duration of the Dogri news bulletins broadcast from Radio Kashmir, Jammu.

(b) The sanctioned strength of staff in the Regional News Unit at Radio Kashmir, Jammu, is five. All the five incumbents are in position at present.

Selection of Members of Advisory Board of A.I.R., Kurseong

2136. SHRI K. B. CHETRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the Advisory Board members of A.I.R., Kurseong;

(b) when Government propose to reconstitute the Board; and

(c) the criteria of selection of members?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The question of constitution of the Programme Advisory Committees at A.I.R. Stations (including Kurseong) is under consideration.

(c) The members selected represent cultural, linguistic and social interests of the listening area of the

A.I.R. station. The knowledge and expertise of the members in advising on the qualitative improvement of A.I.R. programmes is also taken into consideration.

भारतीय प्रशासनिक सेवा की प्रतियोगी परीक्षा में शामिल होने के लिये सरकारी कर्मचारियों की पात्रता

2137. श्री महीलाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय प्रशासनिक सेवा की प्रतिगोष्ठियों में शामिल होने के लिये सरकारी कर्मचारियों को पात्र बनाने हेतु पांच वर्ष के अनुभव और 35 वर्ष की आयु का उपबन्ध करने और उनके लिये कुछ पदों का आरक्षण करने सम्बन्धी कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां, तो उस पर अंतिम निर्णय कब तक लिया जायेगा ;

(ग) क्या अनुसूचित जातियों और अनुसूचित जनजातियों के कर्मचारियों को भी तदनु रूप छूट दी जायेगी ; और

(घ) यदि हां, तो उनके लिये किये जाने वाले प्रावधानों का स्वरूप क्या है ?

गृह मंत्री (श्री चरण सिंह) : (क) और (ख). इस समय ऐसा कोई प्रस्ताव विचाराधीन नहीं है। फिर भी, सरकार ने राज्य सिविल सेवा तथा राज्य पुलिस सेवा के अधिकारियों को क्रमशः भारतीय प्रशासन सेवा तथा भारतीय पुलिस सेवा में पदोन्नति के लिए सीमा की, प्रत्येक संवर्ग में वरिष्ठ ड्यूटी पदों के 25 प्रतिशत से बढ़ाकर 33 प्रतिशत करने का निर्णय किया है। इसके परिणामस्वरूप पदोन्नति की रिक्तियों में हुई वृद्धि को विद्यमान नियमों के अनुसार भरा जाएगा।

गैर-राज्य सिविल सेवा के अधिकारियों के लिए भारतीय प्रशासन सेवा में चयन द्वारा नियुक्ति हेतु उपलब्ध पदों की संख्या भी उसी अनुपात में पदोन्नति पदों के 25 प्रतिशत का 15 प्रतिशत से बढ़कर 33½ प्रतिशत का 15 प्रतिशत हो जायेगी। परिणामतः भारतीय प्रशासन सेवा में बाद में प्रवेश के प्रस्तावों को छोड़कर दिया गया है।

(क) और (घ). प्रश्न नहीं उठना।

Industrialization of Backward Areas of Eastern U.P.

2138. SHRI BASHIR AHMAD: Will the Minister of PLANNING be pleased to state:

(a) whether any development scheme for industrialization of backward areas of Fatehpur, Banda and other backward areas of Eastern Uttar Pradesh has been formulated; and

(b) if so, main features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Apart from several industrial units of varying sizes already established in Fatehpur, Banda and other backward areas of Eastern Uttar Pradesh, a number of developmental schemes for industrialisation of these areas have been formulated and are under implementation, brief details of these are given below:

2. The districts of Ballia, Deoria, Ghazipur and Allahabad are covered under the Centrally-sponsored scheme of Rural Industries Projects.

3. In addition to the incentives offered by the U.P. Govt. for promotion of industries in their backward areas, the districts of Fatehpur, Banda and

11 districts from Eastern U.P. (*viz.*, Basti, Bahraich, Azamgarh, Ballia, Deoria, Ghazipur, Faizabad, Sultanpur, Pratapgarh, Gonda and Jaunpur) have been selected as industrially backward and, as such, are eligible for concessional finance by the all-India term lending financial institutions. Industries in these districts are also eligible for certain income-tax relief. Artisans, craftsmen and other small entrepreneurs belonging to the weaker sections of the society are eligible for credit in these districts under the differential Interest Rates schemes. Of the 11 districts of Eastern U.P. the districts of Basti, Ballia and Faizabad have been selected to qualify also for the Central Scheme of Investment Subsidy. Applications from small scale industrial units in these districts are given preference in the import of raw materials, components, etc., and also for supply of machines on hire-purchase terms by the National Small Industries Corporation.

4. Under the Central programme for the development of the handloom industry, an Intensive Development Project has been taken up in U.P. It covers parts of the districts of Gorakhpur and Basti.

5. Under the Central Programme for the development of Handicrafts, a scheme for training of weavers in woollen carpets is under implementation in Mirzapur district.

6. The Govt. of Uttar Pradesh have set up a Corporation called the 'Uttar Pradesh Poorvanchal Vikas Nigam Limited', with the object of accelerating the process of industrialisation in the backward districts of eastern U.P.

7. Some of the other State Corporations like the U.P. Small Industries Corporation and the U.P. Electronics Corporation, U.P. State Textile Corporation and the U.P. Agro Industrial Corporation have also undertaken some schemes for development of industries in these areas.